

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS' OF RATTAN POULTRIES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Rattan Poultries Private Limited
2.	Date of incorporation of corporate debtor	12.05.1999
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies ,Punjab at Chandigarh under MCA
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U01222PB1999PTC022555
5.	Address of the registered office and principal office (if any) of corporate debtor	Barnala Road, Malerkotla, Distt. Sangrur -148 023 (Punjab)
6.	Insolvency commencement date in respect of corporate debtor	07.02.2023
7.	Estimated date of closure of insolvency resolution process	06.08.2023 (180th day from Insolvency Commencement Date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sanjay Kumar Aggarwal IBBI/IPA-002/N-00126/2017-18/10295
9.	Address and e-mail of the interim resolution professional, as registered with the Board	# C-20, Block-C, Wave Estate, Sector 85 SAS Nagar, Mohali – 160 055 (Punjab) Email: sanjayaggarwal.fcs@gmail.com Mobile No.- 98761 05414
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Sanjay Kumar Aggarwal # C-20, Block-C, Wave Estate, Sector 85 SAS Nagar, Mohali – 160 055 (Punjab) Email: ip.rattanpoultries @gmail.com Mobile No.- 98761 05414
11.	Last date for submission of claims	21.02.2023 (14 days from appointment of IRP)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of Section 21, ascertained by the interim resolution professional	Name the class(es)- NA
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. NA 2. NA 3. NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: http://ibbi.gov.in/downloadform.html Please refer Note 1 given below for applicable form(s) (b) Not Applicable



Notice is hereby given that the Hon'ble National Company Law Tribunal, Chandigarh Bench , Chandigarh (Adjudicating Authority under IBC) vide order dated 07.02.2023 in CP(IB)No.59/Chd/Pb/2022 (Admitted) has ordered the commencement of a corporate insolvency resolution process of **M/s Rattan Poultries Private Limited and appointed the undersigned as Interim Resolution Professional**

The creditors of **M/s Rattan Poultries Private Limited** are hereby called upon to submit their claims with proof on or before **21.02.2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.


The submission of proof of claims should be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The proof of claims is to be submitted by way of the following specified forms alongwith documentary proof in support of their claims:

Note- 1

- Form B : Claim by Operational Creditors Except Workmen and Employees
Form C : Claim by Financial Creditors
Form CA : Claim by Financial Creditors in a Class
Form D : Claim by a Workman or an Employee
Form E : Claim by Authorized Representative of Workmen and Employees
Form F : Claim by Creditors other than Financial Creditors and Operational Creditors

Kindly mention E-mail and Contact details in the Claim Form so that any query regarding respective Claim can be resolved immediately

Submission of false or misleading proofs of claim shall attract penalties.


Signed by

Sanjay Kumar Aggarwal

Reg.No IBBI/IPA-002/N-00126/2017-18/10295

Interim Resolution Professional

For Rattan Poultries Private Limited –Under CIRP

Date : 07.02.2023

Place: Mohali

GOVERNMENT OF HARYANA TENDER NOTICE

SR. NO.	NAME OF BOARD/ CORP/ AUTH.	NAME OF WORK/NOTICE/TENDER	OPENING DATE CLOSING DATE	AMOUNT/ EMD (APPROX.) IN RUPEES
1	HSIIDC	DEMARICATION OF NEWLY CARVED PLOTS BY CONVERTING EXISTING GREEN BELTS AND GROUP HOUSING PLOT ALONG WITH PROVIDING AND FIXING OF CEMENT CONCRETE DEMARICATION PILLAR IN CONCRETE FOUNDATION IN SECTOR 30B, 30D AND 30E, PHASE-II AND III AT HSIIDC, IMT ROHTAK	10.02.2023 17.02.2023	9.64 LACS

WEBSITE OF THE BOARD/CORP/AUTH.: <https://etenders.hry.nic.in>

NODAL OFFICER/CONTACT DETAILS/E-MAIL: 8814915555, la.rohtak@hsiidc.org.in

FOR FURTHER INFORMATION KINDLY VISIT: www.haryanaeprocurement.gov.in or www.etenders.hry.nic.in PRDH/13/2023/40/15554/1/31/4

ਪੰਜਾਬ ਮੰਡੀ ਬੋਰਡ

ਆਨਲਾਈਨ ਬੋਲੀ ਸੱਦਾ ਸੂਚਨਾ

ਟੈਂਡਰ ਨੋਟਿਸ ਨੰਬਰ 02 ਮਿਤੀ: 08.02.2023

ਈਮੇਲ:- pmb.xencfzk@punjab.gov.in

ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ (ਸ), ਪੰਜਾਬ ਮੰਡੀ ਬੋਰਡ, ਫਾਜ਼ਿਲਕਾ ਵੱਲੋਂ ਜ਼ਿਲ੍ਹਾ ਫਾਜ਼ਿਲਕਾ ਦੀਆਂ ਮਾਰਕੀਟ ਕਮੇਟੀਆਂ ਅਬੋਹਰ, ਫਾਜ਼ਿਲਕਾ ਅਤੇ ਅਰਨੀਵਾਲਾ ਵਿਖੇ ਵੱਖ-ਵੱਖ ਲਿੰਕ ਰੋਡ ਸੇਵਟੀ ਮਈਅਰ ਦੀ ਉਸਾਰੀ ਕਰਨ ਲਈ ਪੰਜਾਬ ਮੰਡੀ ਬੋਰਡ ਵਿਚ ਸੂਚੀਬੱਧ ਯੋਗ ਬੋਲੀਕਾਰਾਂ ਤੋਂ ਬੋਲੀਆਂ ਮੰਗੀਆਂ ਜਾਂਦੀਆਂ ਹਨ। ਵੇਰਵਿਆਂ, ਸ਼ਰਤਾਂ ਤੇ ਪ੍ਰਤੀਬੱਧ ਜਾਂ ਬੋਲੀ ਸੱਦਾ ਸੂਚਨਾ ਲਈ ਵੈੱਬਸਾਈਟ 'ਤੇ ਪੂਰਾ ਹਵਾਲਾ ਵਿਸਥਾਰ ਵਿਚ ਲਿਆ ਜਾ ਸਕਦਾ ਹੈ।

ਵੈੱਬਸਾਈਟ:- <https://eproc.punjab.gov.in>

ਸ਼ੁੱਧੀਪੱਤਰ ਜੇਕਰ ਹੋਵੇਗਾ ਤਾਂ ਸਿਰਫ ਵੈੱਬਸਾਈਟ 'ਤੇ ਹੀ ਜਾਰੀ ਕੀਤਾ ਜਾਵੇਗਾ।

DPR/Pb/21028 ਸਹੀ/- ਕਾਰਜਕਾਰੀ ਇੰਜੀਨੀਅਰ (ਸ), ਪੰਜਾਬ ਮੰਡੀ ਬੋਰਡ, ਫਾਜ਼ਿਲਕਾ।

NORTHERN RAILWAY TENDER NOTICE

The Sr. Divisional Commercial Manager, Northern Railway, Firozpur Division invites applications on the prescribed form for allotment of contract for following Halt stations:-

- Name of work :** Allotment of Halt contract at Jamsher Khas, Bolina Doaba, Sham Chaurasi, Gama Sahib, Fategarh Churian, Khatkar Kalan Jhanda Ji, Jajion Doaba, Garhshankar, Malupota, Salla Khurd, Nandpur Bhatauli, Batala Sugar Mill, Dudwindi, Saidpur Jalalabad, Kultham Abdulla Shah, Burj Mohar, Satnaur Badaru & Chakdayala halt stations over Firozpur Division.
- Tenure of contract :** 5 (five) years.
- Last date & time of submission and opening of applications. :** on 15.03.2023 Up to 15:00hrs (Applications will be opened on 15.03.2023 and in case the day on which the applications are to be opened is a holiday, the same will be opened at the same time on next working day).
- Address of the office & date from which application forms will be available. :** Office of Sr. Divisional Commercial Manager, Northern Railway, Firozpur. Date 09.02.2023 to 15.03.2023
- Northern Railway's website :** Applications can also be downloaded from Northern Railway's official website www.nr.indianrailways.gov.in

The notice for inviting application forms and other related information is also available on the official website of Northern Railway www.nr.indianrailways.gov.in 414/2023

Serving Customers with a Smile

GOVERNMENT OF PUNJAB AMRITSAR DEVELOPMENT AUTHORITY

PUDA Bhawan, Green Avenue, Amritsar

APPLICATIONS INVITED FOR CONTRACTUAL APPOINTMENT ON POST OF PATWARI

Refer to our advertisement published in this newspaper on 21.01.2023 inviting applications for contractual appointment on one post of Patwari (retired from Revenue Department, Punjab) in Amritsar Development Authority. This is to inform that the last date and time for submission of applications has been extended up to **05:00 P.M. on 15.02.2023**. All other terms & conditions shall remain the same.

Chief Administrator, ADA, Amritsar.

DPR/Pb/21047

PRESS NOTICE FOR E-TENDERING

The Executive Engineer, Jal Shakti Division, Shahpur invites following e-tender on behalf of Governor of Himachal Pradesh from approved eligible contractors for the following work through e-tendering process:-

Sr. No.	Name of work	Estimated Cost (Rs.)	Earnest Money (Rs.)	Cost of Tender form (Rs.)
1	Restoration of rain damages of LWSS Kangra Town in Tehsil and Distt. Kangra, (HP) (SH:- Providing, laying,	2528447/-	45427/-	400/-

HIMACHAL PRADESH PUBLIC SERVICE COMMISSION

ADVERTISEMENT NO. 1/02-2023 Dated: 09.02.2023

Online Recruitment Applications (ORA*) are invited from desirous and eligible candidates for recruitment to the following post through ORA, which shall be available on the Commission's website www.hpssc.hp.gov.in/hppsc up to 08.03.2023 till 11:59 p.m., thereafter link will be disabled.

Advt. No.	Department	Post	Pay Scale	Category Wise No. of Post(s)
1/02-2023	Language, Art & Culture, H.P.	Research Assistant/ District Language Officer	₹ 10300-34800+4200/- G.P. (Emoluments for contract employees ₹ 14500/- per month)	01(EWS) post

Applications received through any other mode will not be accepted and will be rejected straightway. Essential qualification(s), eligibility conditions and examination fees etc., have been mentioned in the detailed advertisement and instructions for filling up online recruitment applications are available on the above referred website.

Sd/- (Devinder Kumar Rattan), I.A.S. Secretary.
H.P. Public Service Commission.
Telephone No. 0177-2624313.

DI-26483

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS' OF RATTAN POULTRIES PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	Rattan Poultries Private Limited
2. Date of incorporation of corporate debtor	12.05.1999
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Punjab at Chandigarh under MCA
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01222PB1999PTC022555
5. Address of the registered office and principal office (if any) of corporate debtor	Barnala Road, Malerkotla, Distt. Sangrur - 148 023 (Punjab)
6. Insolvency commencement date in respect of corporate debtor	07.02.2023
7. Estimated date of closure of insolvency resolution process	06.08.2023 (180 th day from Insolvency Commencement Date)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Sanjay Kumar Aggarwal # C-20, Block-C, Wave Estate, Sector 85 SAS Nagar, Mohali - 160 055 (Punjab) Email: sanjayaggarwal.fcs@gmail.com Mobile No. 98761 05414
9. Address and e-mail of the interim resolution professional, as registered with the Board	# C-20, Block-C, Wave Estate, Sector 85 SAS Nagar, Mohali - 160 055 (Punjab) Email: ip.rattanpoultries@gmail.com Mobile No. 98761 05414
10. Address and e-mail to be used for correspondence with the interim resolution professional	Sanjay Kumar Aggarwal # C-20, Block-C, Wave Estate, Sector 85 SAS Nagar, Mohali - 160 055 (Punjab) Email: ip.rattanpoultries@gmail.com Mobile No. 98761 05414
11. Last date for submission of claims	21.02.2023 (14 days from appointment of IRP)
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es)- NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. NA 2. NA 3. NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: http://ibbi.gov.in/downloadform.html Please refer Note 1 given below for applicable form(s) (b) Not Applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chandigarh Bench, Chandigarh (Adjudicating Authority under IBC) vide order dated 07.02.2023 in CP(IB)No.59/Chd/Pb/2022 (Admitted) has ordered the commencement of a corporate insolvency resolution process of **M/s Rattan Poultries Private Limited** and appointed the undersigned as Interim Resolution Professional.

The creditors of **M/s Rattan Poultries Private Limited** are hereby called upon to submit their claims with proof on or before 21.02.2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class in Form CA.

The submission of proof of claims should be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The proof of claims is to be submitted by way of the following specified forms alongwith documentary proof in support of their claims:

Note-1

Form B : Claim by Operational Creditors Except Workmen and Employees
Form C : Claim by Financial Creditors
Form CA : Claim by Financial Creditors in a Class
Form D : Claim by a Workman or an Employee
Form E : Claim by Authorized Representative of Workmen and Employees
Form F : Claim by Creditors other than Financial Creditors and Operational Creditors

Kindly mention E-mail and Contact details in the Claim Form so that any query regarding respective Claim can be resolved immediately

Submission of false or misleading proofs of claim shall attract penalties.

Signed by
Sanjay Kumar Aggarwal
Reg. No. IBBI/IPA-002/N-00126/2017-18/10295
Interim Resolution Professional
For Rattan Poultries Private Limited -Under CIRP

Date: 07.02.2023
Place: Mohali

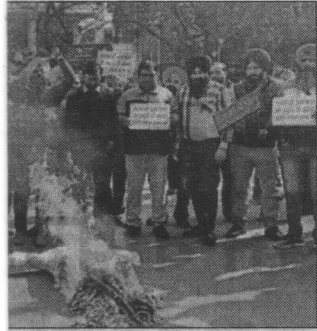
ਵੱਲੋਂ ਮੁਜ਼ਾਹਰਾ

ਅਧਿਆਪਕਾਂ ਵੱਲੋਂ ਪ੍ਰੀ-ਪੇਡ ਮੀਟਰ ਲਾਉਣ ਦੇ ਫ਼ੈਸਲੇ ਦਾ ਵਿਰੋਧ

ਪੱਤਰ ਪ੍ਰੇਰਕ

ਚੰਡੀਗੜ੍ਹ, 8 ਫਰਵਰੀ

ਪੰਜਾਬ ਸਰਕਾਰ ਵੱਲੋਂ ਸਰਕਾਰੀ ਬਿਜਲੀ ਕੁਨੈਕਸ਼ਨਾਂ 'ਤੇ ਸਮਾਰਟ ਪ੍ਰੀ-ਪੇਡ ਮੀਟਰ ਲਾਜ਼ਮੀ ਕਰਨ ਦੇ ਫ਼ੈਸਲੇ ਦਾ ਡੈਮੋਕ੍ਰੈਟਿਕ ਟੀਚਰਜ਼ ਫਰੰਟ (ਡੀਟੀਐੱਫ) ਨੇ ਵਿਰੋਧ ਕੀਤਾ ਹੈ। ਫਰੰਟ ਦੇ ਸੂਬਾ ਪ੍ਰਧਾਨ ਵਿਕਰਮ ਦੇਵ ਸਿੰਘ, ਜਨਰਲ ਸਕੱਤਰ ਮੁਕੇਸ਼ ਕੁਮਾਰ ਅਤੇ ਵਿੱਤ ਸਕੱਤਰ ਅਸ਼ਵਨੀ ਅਵਸਥੀ ਨੇ ਕਿਹਾ ਕਿ ਸਮਾਰਟ ਚਿੱਪ ਵਾਲੇ ਪ੍ਰੀ-ਪੇਡ ਮੀਟਰ ਰੀਚਾਰਜ ਕਰਨ ਮਗਰੋਂ ਹੀ ਚੱਲਣਗੇ। ਇਸ ਤਰ੍ਹਾਂ ਲੋਕਾਂ ਲਈ ਜ਼ਰੂਰੀ ਸੇਵਾਵਾਂ ਨਾਲ ਸਬੰਧਤ ਸਿੱਖਿਆ ਅਤੇ ਸਿਹਤ ਸਹੂਲਤ ਦੇਣ ਵਾਲੇ ਸਕੂਲਾਂ ਤੇ ਹਸਪਤਾਲਾਂ ਦੇ ਪ੍ਰਬੰਧ ਵਿੱਚ ਭਾਰੀ ਮੁਸ਼ਕਿਲਾਂ ਆਉਣ ਦੇ ਅਸਾਰ ਹਨ। ਅਧਿਆਪਕਾਂ ਨੇ ਸਰਕਾਰ ਨੂੰ ਫ਼ੈਸਲਾ ਵਾਪਸ ਲੈਣ ਦੀ ਮੰਗ ਕੀਤੀ ਹੈ। ਉਨ੍ਹਾਂ ਕਿਹਾ ਕਿ ਸੂਬਾ ਸਰਕਾਰ ਦਾ ਇਹ ਫ਼ੈਸਲਾ ਕੇਂਦਰ ਸਰਕਾਰ ਦੇ ਬਿਜਲੀ ਸੋਧ ਬਿੱਲ ਦੀ ਤਰਜ਼ਮਾਨੀ ਕਰਦਿਆਂ ਨਿੱਜੀਕਰਨ ਨੂੰ ਉਤਸ਼ਾਹਿਤ ਕਰਨ ਲਈ ਲਿਆ ਗਿਆ ਹੈ।



ਡੀਟੀਐੱਫ ਦਫਤਰ ਅੱਗੇ ਮੁਜ਼ਾਹਰਾ ਕਰਦੀ ਹੋਈ।

ਪੈਨਸ਼ਨਰਜ਼ ਐਸੋਸੀਏਸ਼ਨ ਦੇ ਪ੍ਰਧਾਨ ਪਿਆਰਾ ਸਿੰਘ ਨੇ ਕਿਹਾ ਕਿ ਜੇਕਰ ਸਰਕਾਰ ਨੇ ਜਲਦ ਤੋਂ ਜਲਦ ਪੁਰਾਣੀ ਪੈਨਸ਼ਨ ਸਕੀਮ ਦਾ ਮੁਕੰਮਲ ਨੋਟੀਫਿਕੇਸ਼ਨ ਜਾਰੀ ਨਾ ਕੀਤਾ ਤਾਂ ਸਰਕਾਰ ਦਾ ਹਰ ਫਰੰਟ 'ਤੇ ਵਿਰੋਧ ਕੀਤਾ ਜਾਵੇਗਾ ਅਤੇ ਲੋਕਾਂ ਨੂੰ ਜਾਗਰੂਕ ਕੀਤਾ ਜਾਵੇਗਾ ਕਿ ਆਮ ਆਦਮੀ ਪਾਰਟੀ ਦੀ ਸਰਕਾਰ ਕੈਬਨਿਟ ਵਿੱਚ ਫੈਸਲੇ ਲੈਣ ਮਗਰੋਂ ਮੁੱਕਰਨ ਵਾਲੀ ਸਰਕਾਰ ਹੈ।

ਜਨ

ਸੀ ਫੋਰੀ 2: ਤੋਂ ਨੁਸਰਤ ਤੇ ਸੋਹਾ ਦੀ ਪਹਿਲੀ ਝਲਕ ਜਾਰੀ

ਮੁੰਬਈ: 2021 ਵਿੱਚ ਆਈ ਅਦਾਕਾਰਾ ਨੁਸਰਤ ਭਰੁਚਾ ਦੀ ਫਿਲਮ 'ਫੋਰੀ 2' ਦੇ ਅਗਲੇ ਭਾਗ ਦੀ ਸ਼ੁਟਿੰਗ ਵੀ ਅਦਾਕਾਰਾ ਨੇ ਮੁਕੰਮਲ ਕਰ ਲਈ ਹੈ। ਅਦਾਕਾਰਾ ਨੇ ਆਪਣੇ ਇੰਸਟਾਗ੍ਰਾਮ ਅਕਾਊਂਟ 'ਤੇ ਇਸ ਸਬੰਧੀ ਜਾਣਕਾਰੀ ਸਾਂਝੀ ਕਰਦਿਆਂ ਇਸ ਭੂਤੀਆ ਫਿਲਮ ਵਿੱਚ ਅਦਾਕਾਰਾ ਸੋਹਾ ਅਲੀ ਖ਼ਾਨ ਦੀ ਪਹਿਲੀ ਝਲਕ ਵੀ ਸਾਂਝੀ ਕੀਤੀ ਹੈ। ਨੁਸਰਤ ਨੇ ਲਿਖਿਆ ਹੈ, 'ਫਿਲਮ 'ਫੋਰੀ 2' ਦੇ ਸੈੱਟ ਤੋਂ ਸੋਹਾ ਅਲੀ ਖ਼ਾਨ ਦੀ ਦਿਲ ਦਹਿਲਾ ਦੇਣ ਵਾਲੀ ਝਲਕ। ਫਿਲਮ ਦੀ ਸ਼ੁਟਿੰਗ ਮੁਕੰਮਲ ਹੋ ਚੁੱਕੀ ਹੈ। ਪ੍ਰਾਪਤ ਜਾਣਕਾਰੀ ਅਨੁਸਾਰ ਫਿਲਮ 'ਫੋਰੀ 2' ਵਿੱਚ ਆਈ ਵਿਸ਼ਾਲ ਫੁਰੀਆ ਦੀ ਮਰਾਠੀ ਫਿਲਮ 'ਲਾਪਾਛਾਪੀ' ਦਾ ਹਿੰਦੀ ਰੀਮੇਕ ਸੀ। ਇਸ ਫਿਲਮ ਦੀ ਕਹਾਣੀ ਪਿਛਲੇ ਭਾਗ ਦੇ ਅੰਤ ਤੋਂ ਸ਼ੁਰੂ ਹੁੰਦੀ ਹੈ ਤੇ ਫਿਲਮ ਵਿੱਚ ਪਿਛਲੇ ਕੁਝ ਕਿਰਦਾਰਾਂ ਸਣੇ ਨਵੇਂ ਕਿਰਦਾਰ ਵੀ ਲਏ ਗਏ ਹਨ। 'ਫੋਰੀ 2' ਵਿੱਚ ਪੱਲਵੀ ਪਾਟਿਲ ਤੇ ਸੌਰਭ ਗੋਇਲ ਵੀ ਅਹਿਮ ਭੂਮਿਕਾਵਾਂ ਨਿਭਾਅ ਰਹੇ ਹਨ। ਗੁਲਸ਼ਨ ਕੁਮਾਰ ਤੇ ਟੀ-ਸੀਰੀਜ਼ ਵੱਲੋਂ ਪੇਸ਼ ਕੀਤੀ ਜਾ ਰਹੀ ਇਹ ਫਿਲਮ ਅਬੁਨਦੰਤੀਆ ਐਂਟਰਟੇਨਮੈਂਟ ਤੇ ਸਾਈਕੋ ਪ੍ਰੋਡਕਸ਼ਨ ਵੱਲੋਂ ਬਣਾਈ ਗਈ ਹੈ।



-ਪੀਟੀਆਈ

ਰਾਜਿੰਦਰਾ ਹਸਪਤਾਲ ਦੀ ਐਮਰਜੈਂਸੀ 'ਚ ਮਰੀਜ਼ਾਂ ਨੂੰ ਵਿਸ਼ਵ ਪੱਧਰੀ ਸਿਹਤ ਸਹੂਲਤਾਂ ਮੁਹੱਈਆ ਕਰਵਾਉਣ ਲਈ ਅੱਜ ਇੱਥੇ ਗੌਰਮਿੰਟ ਮੈਡੀਕਲ ਕਾਲਜ ਵਿੱਚ ਮੀਟਿੰਗ ਦੀ ਪ੍ਰਧਾਨਗੀ ਕਰ ਰਹੇ ਸਨ। ਸਿਹਤ ਮੰਤਰੀ ਨੇ ਦੱਸਿਆ ਕਿ ਸੜਕ ਹਾਦਸੇ ਤੋਂ ਬਾਅਦ ਪਹਿਲਾ ਇੱਕ ਘੰਟਾ 'ਗੋਲਡਨ ਆਵਰ' ਹੁੰਦਾ ਹੈ ਤੇ ਇਸ ਦੌਰਾਨ ਮਰੀਜ਼ ਦੀ ਜਾਨ ਬਚਾਉਣ ਵਿੱਚ ਐਮਰਜੈਂਸੀ ਤੇ ਐਂਬੂਲੈਂਸ ਸੇਵਾਵਾਂ ਦੀ ਅਹਿਮੀਅਤ ਸਭ ਤੋਂ ਵੱਧ

ਬਣਾਇਆ ਜਾਵੇਗਾ ਕਿ ਮਰੀਜ਼ ਦੀ ਸੰਭਾਲ ਕਰਨ ਵਾਲਿਆਂ ਨੂੰ ਟੈਸਟ ਕਰਵਾਉਣ ਜਾਂ ਦਵਾਈਆਂ ਲੈਣ ਲਈ ਬਾਹਰ ਨਾ ਜਾਣਾ ਪਵੇ। ਇਸ ਸਬੰਧੀ ਰਾਜਿੰਦਰਾ ਹਸਪਤਾਲ ਦੀ ਐਮਰਜੈਂਸੀ 'ਚ ਮੁਹੱਈਆ ਕਰਵਾਈਆਂ ਜਾ ਰਹੀਆਂ ਸੇਵਾਵਾਂ ਨੂੰ ਵਿਸ਼ਵ ਪੱਧਰੀ ਬਣਾਉਣ ਲਈ ਐੱਨਜੀਓਐੱਫ ਦਾ ਵੀ ਸਹਿਯੋਗ ਲਿਆ ਜਾ ਰਿਹਾ ਹੈ। ਇਨ੍ਹਾਂ ਸੇਵਾਵਾਂ 'ਚ ਹੋਰ ਸੁਧਾਰ ਕਰਨ ਸਬੰਧੀ ਅੱਜ ਦੀ ਮੀਟਿੰਗ 'ਚ ਵਿਚਾਰਾਂ ਕੀਤੀਆਂ ਗਈਆਂ।

ਫਾਰਮ-ਏ ਜਨਤਕ ਘੋਸ਼ਣਾ

(ਇਨਸਾਲਵੈਂਸੀ ਐਂਡ ਬੈਂਕਰੁਪਟਸੀ ਬੋਰਡ ਆਫ ਇੰਡੀਆ (ਇਨਸਾਲਵੈਂਸੀ ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਪ੍ਰੋਸੈਸ ਫਾਰ ਕਾਰਪੋਰੇਟ ਪਰਸਨਜ਼) ਰੈਗੂਲੇਸ਼ਨਜ਼ 2016 ਦੇ ਰੈਗੂਲੇਸ਼ਨ-6 ਦੇ ਅਧੀਨ)

ਰਤਨ ਪੋਲਟਰੀਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ ਦੇ ਕ੍ਰੈਡਿਟਰਾਂ ਦੇ ਧਿਆਨ ਹਿੱਤ

ਸਬੰਧਤ ਵੇਰਵੇ

1. ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਦਾ ਨਾਂ	ਰਤਨ ਪੋਲਟਰੀਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ
2. ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਦੀ ਸਥਾਪਨਾ ਦੀ ਮਿਤੀ	12.05.1999
3. ਅਥਾਰਿਟੀ, ਜਿਸ ਦੇ ਤਹਿਤ ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਸਥਾਪਿਤ/ਰਜਿਸਟਰਡ ਹੈ	ਰਜਿਸਟਰਾਰ ਆਫ ਕੰਪਨੀਜ਼, ਪੰਜਾਬ ਐਂਡ ਚੰਡੀਗੜ੍ਹ, ਐਮਜੀਏ ਅਧੀਨ
4. ਕਾਰਪੋਰੇਟ ਪਹਿਚਾਣ ਨੰ. /ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਲਿਮਿਟਿਡ ਲਾਇਬਰੇਟੀ ਪਹਿਚਾਣ ਨੰ.	U01222PB1999PTC022555
5. ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਦੇ ਰਜਿਸਟਰਡ ਦਫਤਰ ਅਤੇ ਮੁੱਖ ਦਫਤਰ (ਜੇਕਰ ਹੋਵੇ) ਦਾ ਪਤਾ	ਬਰਨਾਲਾ ਰੋਡ, ਮਾਲਕੋਟਲਾ, ਜ਼ਿਲ੍ਹਾ ਸੰਗਰੂਰ-148023, (ਪੰਜਾਬ)
6. ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਦੇ ਸਬੰਧ ਵਿਚ ਇਨਸਾਲਵੈਂਸੀ ਸ਼ੁਰੂ ਹੋਣ ਦੀ ਮਿਤੀ	07.02.2023
7. ਇਨਸਾਲਵੈਂਸੀ ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਪ੍ਰੋਸੈਸ ਬੰਦ ਹੋਣ ਦੀ ਅੰਦਾਜ਼ਨ ਮਿਤੀ	06.08.2023 (ਇਨਸਾਲਵੈਂਸੀ ਸ਼ੁਰੂਆਤੀ ਮਿਤੀ ਤੋਂ 180ਵਾਂ ਦਿਨ)
8. ਬਤੌਰ ਅੰਤਰਿਮ ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਪ੍ਰੋਕਲੇਮ ਕੰਮ ਕਰ ਰਹੇ ਇਨਸਾਲਵੈਂਸੀ ਪ੍ਰੋਕਲੇਮ ਦਾ ਨਾਂ ਤੇ ਰਜਿਸਟਰੇਸ਼ਨ ਨੰਬਰ	ਸੰਜੇ ਕੁਮਾਰ ਅਗਰਵਾਲ IBBI/PA-002/N-00126/2017-18/10295
9. ਬੋਰਡ ਕੋਲ ਰਜਿਸਟਰਡ ਅੰਤਰਿਮ ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਪ੍ਰੋਕਲੇਮ ਦਾ ਪਤਾ ਤੇ ਈਮੇਲ	# ਸੀ-20, ਬਲਾਕ-ਸੀ, ਵੇਵ ਆਸਟੇਟ, ਸੈਕਟਰ-85, ਐਸਏਐਸ ਨਗਰ, ਮੁਹਾਲੀ-160055 (ਪੰਜਾਬ) Email: sanjayaggarwal.fcs@gmail.com Mobile No. 9876105414
10. ਅੰਤਰਿਮ ਪ੍ਰਸਤਾਵ ਪ੍ਰੋਕਲੇਮ ਨਾਲ ਪੱਤਰ ਵਿਹਾਰ ਵਾਸਤੇ ਵਰਤਿਆ ਜਾਣ ਵਾਲਾ ਪਤਾ ਤੇ ਈਮੇਲ	ਸੰਜੇ ਕੁਮਾਰ ਅਗਰਵਾਲ, # ਸੀ-20, ਬਲਾਕ-ਸੀ, ਵੇਵ ਆਸਟੇਟ, ਸੈਕਟਰ-85, ਐਸਏਐਸ ਨਗਰ, ਮੁਹਾਲੀ-160055 (ਪੰਜਾਬ), Email: ip.rattampoultres@gmail.com Mobile No. 9876105414
11. ਦਾਅਵੇ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ ਦੀ ਅੰਤਿਮ ਮਿਤੀ	21.02.2023 (ਆਈਆਰਪੀ ਦੀ ਨਿਯੁਕਤੀ ਤੋਂ 14 ਦਿਨ)
12. ਅੰਤਰਿਮ ਪ੍ਰਸਤਾਵ ਪ੍ਰੋਕਲੇਮ ਵੱਲੋਂ ਨਿਰਧਾਰਤ, ਸੈਕਸ਼ਨ-21 ਦੇ ਸਬ-ਸੈਕਸ਼ਨ (6ਏ) ਦੀ ਕਲਾਜ਼ (ਬੀ) ਅਧੀਨ ਕ੍ਰੈਡਿਟਰਾਂ ਦੀ ਸ਼੍ਰੇਣੀ, ਜੇਕਰ ਹੋਵੇ	ਸ਼੍ਰੇਣੀ ਦਾ ਨਾਂ: ਲਾਗੂ ਨਹੀਂ
13. ਇਕ ਸ਼੍ਰੇਣੀ ਵਿਚ ਕ੍ਰੈਡਿਟਰਾਂ ਦੇ ਅਧਿਕਾਰਤ ਪ੍ਰਤੀਨਿਧੀ ਦੇ ਤੌਰ 'ਤੇ ਕੰਮ ਕਰਨ ਲਈ ਪਛਾਣ ਕੀਤੇ ਇਨਸਾਲਵੈਂਸੀ ਪ੍ਰੋਕਲੇਮਾਂ ਦਾ ਨਾਂ (ਹਰੇਕ ਸ਼੍ਰੇਣੀ ਲਈ ਤਿੰਨ ਨਾਂ)	1. ਲਾਗੂ ਨਹੀਂ 2. ਲਾਗੂ ਨਹੀਂ 3. ਲਾਗੂ ਨਹੀਂ
14. (ਏ) ਸਬੰਧਤ ਫਾਰਮ ਅਤੇ (ਬੀ) ਅਧਿਕਾਰਤ ਪ੍ਰਤੀਨਿਧੀਆਂ ਦਾ ਵੇਰਵਾ ਸੁਲੱਭ ਹੋ:	(ਏ) Web Link: https://ibbi.gov.in/downloadform.html ਦਰਜਸਤ ਫਾਰਮ ਲਈ ਡ੍ਰਾਪ ਡਾਊਨ ਫੋਲੋ ਇੰਟੋ ਨੇਟ ਦਾ ਹਵਾਲਾ ਲਓ। (ਬੀ) ਲਾਗੂ ਨਹੀਂ

ਬਾਕਾਇਦਾ ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਮਾਣਯੋਗ ਨੈਸ਼ਨਲ ਕੰਪਨੀ ਲਾਅ ਟ੍ਰਿਬਿਊਨਲ, ਚੰਡੀਗੜ੍ਹ ਬੈਂਚ, ਚੰਡੀਗੜ੍ਹ (ਆਈਬੀਐੱਫ) ਦੇ ਅਧੀਨ ਐਡਜਿਊਡੀਕੇਟਿੰਗ ਅਥਾਰਟੀ ਵੱਲੋਂ ਸੀਪੀ (ਆਈਬੀ) ਨੰ. 59/ਸੀਐਚਡੀ/ਪੀਬੀ/2022 (ਐਡਮਿਨਿਸਟ੍ਰੇਟਿਵ) ਵਿਚ ਮਿਤੀ 07.02.2023 ਦੇ ਆਦੇਸ਼ ਰਾਹੀਂ ਮੈ. ਰਤਨ ਪੋਲਟਰੀਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ ਦੇ ਇਕ ਕਾਰਪੋਰੇਟ ਇਨਸਾਲਵੈਂਸੀ ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਪ੍ਰੋਸੈਸ ਦੀ ਸ਼ੁਰੂਆਤ ਕਰਨ ਦਾ ਆਦੇਸ਼ ਜਾਰੀ ਕੀਤਾ ਗਿਆ ਹੈ ਅਤੇ ਨਿਨਿਰਧਾਰਤ ਮਿਤੀ ਤੋਂ ਬਤੌਰ ਅੰਤਰਿਮ ਪ੍ਰਸਤਾਵ ਪ੍ਰੋਕਲੇਮ ਨਿਯੁਕਤ ਕੀਤਾ ਹੈ।

ਮੈ. ਰਤਨ ਪੋਲਟਰੀਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ ਦੇ ਕ੍ਰੈਡਿਟਰਾਂ ਨੂੰ ਬਾਕਾਇਦਾ ਸੱਦਾ ਦਿੱਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਉਹ ਪ੍ਰਮਾਣ ਸਹਿਤ ਆਪਣੇ ਦਾਅਵਿਆਂ ਨੂੰ 21.02.2023 ਤੱਕ ਆਈਟਮ ਨੰ. 10 ਸਾਹਮਣੇ ਦਰਜਾਏ ਗਏ ਪਤੇ ਉੱਪਰ ਅੰਤਰਿਮ ਪ੍ਰਸਤਾਵ ਪ੍ਰੋਕਲੇਮ ਕੋਲ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ। ਵਿੱਤੀ ਕ੍ਰੈਡਿਟਰ ਆਪਣੇ ਦਾਅਵਿਆਂ ਨੂੰ ਪ੍ਰਮਾਣ ਸਹਿਤ ਸਿਰਫ ਇਲੈਕਟ੍ਰਾਨਿਕ ਸਾਧਨਾਂ ਰਾਹੀਂ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ। ਹੋਰ ਸਾਰੇ ਕ੍ਰੈਡਿਟਰਾਂ ਵੱਲੋਂ ਪ੍ਰਮਾਣ ਸਹਿਤ ਆਪਣੇ ਦਾਅਵਿਆਂ ਨੂੰ ਡਾਕ ਰਾਹੀਂ ਜਮ੍ਹਾਂ ਇਲੈਕਟ੍ਰਾਨਿਕ ਸਾਧਨਾਂ ਰਾਹੀਂ ਜਮ੍ਹਾਂ ਕਰਵਾਇਆ ਜਾਵੇ।

ਐਂਟਰੀ ਨੰ. 12 ਸਾਹਮਣੇ ਸੂਚੀਕ੍ਰਿਤ ਕਿਸੇ ਇਕ ਕਲਾਸ ਨਾਲ ਸਬੰਧਤ ਵਿੱਤੀ ਕ੍ਰੈਡਿਟਰ ਐਂਟਰੀ ਨੰ. 13 ਸਾਹਮਣੇ ਸੂਚੀਕ੍ਰਿਤ 03 ਇਨਸਾਲਵੈਂਸੀ ਪ੍ਰੋਕਲੇਮਜ਼ ਵਿਚੋਂ ਕਿਸੇ ਇਕ ਅਧਿਕਾਰਤ ਪ੍ਰਤੀਨਿਧੀ ਦੀ ਚੋਣ ਨੂੰ ਦਰਜਾ ਸਕਦੇ ਹਨ ਤਾਂ ਜੋ ਫਾਰਮ ਸਿੱਧੇ ਵਿਚ ਕਲਾਸ (NA) ਦੇ ਅਧਿਕਾਰਤ ਪ੍ਰਤੀਨਿਧੀ ਦੇ ਰੂਪ ਵਿਚ ਕੰਮ ਕੀਤਾ ਜਾ ਸਕੇ।

ਦਾਅਵਿਆਂ ਦੇ ਪ੍ਰਮਾਣ ਨੂੰ ਇਨਸਾਲਵੈਂਸੀ ਐਂਡ ਬੈਂਕਰੁਪਟਸੀ ਬੋਰਡ ਆਫ ਇੰਡੀਆ (ਇਨਸਾਲਵੈਂਸੀ ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਪ੍ਰੋਸੈਸ ਫਾਰ ਕਾਰਪੋਰੇਟ ਪਰਸਨਜ਼) ਰੈਗੂਲੇਸ਼ਨਜ਼ 2016 ਦੇ ਚੈਪਟਰ IV ਦੇ ਅਨੁਸਾਰ ਜਮ੍ਹਾਂ ਕਰਵਾਇਆ ਜਾਵੇ। ਦਾਅਵਿਆਂ ਦੇ ਪ੍ਰਮਾਣ ਨੂੰ ਆਪਣੇ ਦਾਅਵਿਆਂ ਦੇ ਪੱਖ ਵਿਚ ਦਸਤਾਵੇਜ਼ੀ ਪ੍ਰਮਾਣ ਸਹਿਤ ਹੋਰ ਲਿਖੇ ਨਿਰਦਿਸ਼ਟ ਰੂਪ ਵਿਚ ਜਮ੍ਹਾਂ ਕਰਵਾਇਆ ਜਾਣਾ ਚਾਹੀਦਾ ਹੈ।

ਨੋਟ-
ਫਾਰਮ ਬੀ : ਵਰਕਮੈਨ ਅਤੇ ਕਰਮਚਾਰੀਆਂ ਨੂੰ ਛੱਡ ਕੇ ਆਪ੍ਰੋਕਲੇਮ ਕ੍ਰੈਡਿਟਰਾਂ ਵੱਲੋਂ ਦਾਅਵੇ।
ਫਾਰਮ ਸੀ : ਵਾਇਨਸ਼ੀਅਲ ਕ੍ਰੈਡਿਟਰਾਂ ਵੱਲੋਂ ਦਾਅਵੇ।
ਫਾਰਮ ਸੀਏ : ਇਕ ਸ਼੍ਰੇਣੀ ਵਿਚ ਵਾਇਨਸ਼ੀਅਲ ਕ੍ਰੈਡਿਟਰਾਂ ਵੱਲੋਂ ਦਾਅਵੇ।
ਫਾਰਮ ਡੀ : ਵਰਕਮੈਨ ਜਾਂ ਕਰਮਚਾਰੀਆਂ ਵੱਲੋਂ ਦਾਅਵੇ।
ਫਾਰਮ ਈ : ਵਰਕਮੈਨ ਅਤੇ ਕਰਮਚਾਰੀਆਂ ਦੇ ਅਧਿਕਾਰਤ ਪ੍ਰਤੀਨਿਧੀ ਵੱਲੋਂ ਦਾਅਵੇ।
ਫਾਰਮ ਐਫ : ਵਾਇਨਸ਼ੀਅਲ ਕ੍ਰੈਡਿਟਰਾਂ ਅਤੇ ਆਪ੍ਰੋਕਲੇਮ ਕ੍ਰੈਡਿਟਰਾਂ ਤੋਂ ਇਲਾਵਾ ਕ੍ਰੈਡਿਟਰਾਂ ਵੱਲੋਂ ਦਾਅਵੇ।
ਡ੍ਰਾਪ ਡਾਊਨ ਫਾਰਮ ਫਾਰਮ ਵਿਚ ਈਮੇਲ ਅਤੇ ਸੰਪਰਕ ਵੇਰਵੇ ਦਰਜਾਏ, ਤਾਂ ਜੋ ਸਬੰਧਤ ਦਾਅਵੇ ਸਬੰਧੀ ਕਿਸੇ ਵੀ ਪੱਛਗਿੱਛ ਦਾ ਤਰਤੀਬ ਨਿਰਧਾਰਤ ਕੀਤਾ ਜਾ ਸਕੇ।
ਦਾਅਵਿਆਂ ਤੇ ਭੁਨੇ ਜਾਂ ਗ੍ਰਹਿਯ ਕਰਨ ਵਾਲੇ ਪ੍ਰਮਾਣ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ 'ਤੇ ਜੁਠਮਾਨਾ ਲਗਾਇਆ ਜਾਵੇਗਾ।

ਸਹੀ/- ਸੰਜੇ ਕੁਮਾਰ ਅਗਰਵਾਲ
Reg. No. IBBI/PA-002/N-00126/2017-18/10295
ਮਿਤੀ: 07.02.2023
ਅੰਤਰਿਮ ਪ੍ਰਸਤਾਵ ਪ੍ਰੋਕਲੇਮ
ਸਥਾਨ: ਮੁਹਾਲੀ
ਵਾ: ਰਤਨ ਪੋਲਟਰੀਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ, ਸੀਆਈਆਰਪੀ ਅਧੀਨ